

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 10623 of 2020

[Arising out of Order in Appeal MUN-CUSTM-000-APP-212-214-19-20 dated 03/12/2019 passed by the Commissioner of Customs (Appeals), Ahmedabad]

MODERN PRINTING MACHINERY

B/H Satluj Hotel, Naroda, Ahmedabad,
Ahmedabad-382330, Gujarat

.....Appellant

VERSUS

COMMISSIONER OF CUSTOM-MUNDRA

7th Floor, GST Bhawan, Near Polytechnic,
Ambawadi Ahmedabad, AHMADABAD,
380015, GUJARAT

.....Respondent

APPEARANCE:

Mr. Anandodaya Mishra and Ms. Hiteshi Desai, Advocate for the Appellant
Shri. Aakash Singh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 28.07.2026
DATE OF DECISION: 28.07.2026

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10301 of 2020.

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)

Prachi